

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:493  
ANSWERED ON:24.11.2006  
SEALING IN DELHI  
Pandey Dr. Laxminarayan

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether sealing and demolition drive is going on in Delhi on the orders of Hon`ble Supreme Court;
- (b) if so, the number of the business establishments closed in Delhi and persons affected on account of above drive;
- (c) whether the Government is contemplating to formulate any policy for the rehabilitation of the affected persons;
- (d) if so, the details thereof; and
- (e) the details of steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

- (a): Sealing of premises under misuse has been taken up by Municipal corporation of Delhi (MCD) in pursuance of directions of the Hon`ble Supreme Court.
- (b): Municipal Corporation of Delhi has reported that 1266 units have been sealed since 8.11.2006 till 21.11.2006. Municipal Corporation of Delhi has not reported the number of persons affected on account of the drive.
- (c)to(e): No such policy has been formulated by Government.